

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 95/TT/2024

Subject : Petition for approval under Regulation 86 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for the determination of transmission tariff from COD to 31.3.2024 for combined assets under “Reliable Communication Scheme under Central Sector for the Western Region”.

Date of Hearing : **23.10.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 7 Others

Parties Present : Shri Mohd. Mohsin, PGCIL
Shri Zafrul Hassan, PGCIL
Shri Arjun Malhotra, PGCIL

Record of Proceedings

The matter was listed for hearing through video conference.

2. Due to a paucity of time, the matter could not be taken up for hearing and, accordingly, the matter was adjourned.
3. The matter will be listed for the hearing on **8.11.2024**.

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**

